

Filing No. Cr. Rev./8140/2020

Nirmal Kumar RayVs The state of Jharkhand

Advocate's name – Priyadarshi

Defects:- 5(e) Vak on behalf of natural gurdian may be filed.

- 9.i) Presentation form may be filled up completely.
- 9.ii) Jurisdiction may be corrected at Index page and page no. 1.
- 9.iii) Residential address of petitioner stated at page no. 1 and Vak differs.
- 9.iv) Pending court may be stated in para-1.
- 9.v) Alleged Act stated in para 1 aqnd prayer portion differs.
- 9.vi) Statement of territorial jurisdiction is missing.
- 9.vii) Name, parental name and residential address of natural gurdian of petitioner is missing at page no. 1 and vak.